

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.11.2024** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|--|
| 1. | Comp App (AT) (CH) (Ins) No.28/2021 | Bank of India Rep.by Deputy General Manager & 5 Ors. Vs M/s. BS Limited (In liquidation) Through its liquidator, Mr. Yadavilli Sai Karunakar | Mr. Ashish Rana | Mr.Yadavalli Sai Karunakar, Liquidator Mr. M Anil Kumar |

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|-------------------------|
| 2. | Comp App (AT) (CH) (Ins) No. 393/2024 For Condone Delay IA No. 1071/2024 For Stay IA No. 1070/2024 | Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr. | Mr. VV Sivakumar | |
| 3. | Comp App (AT) (CH) (Ins) No. 396/2024 | Mr. T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt. Ltd. | Mr. T Ravichandran | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|-------------------------------------|---|
| 4. | Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024 | Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr | M/s. Krutika Raghavan Associates | Mr. Shabbeer Ahmed- R1 Mr. Philip Mathew- R2 |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-------------------------------|--|
| 5. | Comp App (AT) (CH) (Ins) No. 314/2022 | Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd. | Mr. H Karthik Seshadri | Mr. Arjun K Perikal |
| 6. | IA No. 889/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023, 161/2024 For Exemption IA No. 450/2023 | Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH | Mr. Chandramouli Prabhakar | Ms. Anusha Peri R1 Ms. Elamathi- R2 |
| 7. | Comp App (AT) (CH) (Ins) No. 197/2023 | Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd. | Mr. Jerin Asher Sojan | M/s Tatva Legal |
| 8. | IA No. 314/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024 | Reena Paul Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 9. | IA No. 318/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024 | KG Paul Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 10. | IA No. 321/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024 | Mathew John Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |

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| 11. | IA No. 325/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024 | John Zachariah Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 12. | IA No. 327/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024 | Annu Mathew Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 13. | Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024 | Reena Paul Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 14. | Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024 | KG Paul Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 15. | Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024 | Annu Mathew Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 16. | Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024 | John Zaccharia Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 17. | Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024 | Mathew John Vs Jasin Jose & Anr. | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 18. | IA No. 854/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024 | Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd. | Mr. VV Sivakumar | |
| 19. | IA No. 874/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 324/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024 | Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. Vs Water Resources Department, Chattisgarh | Mr. Ramakant Rai | |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|---------------------------|---|
| 20. | TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019) | Geetha Sugars Vs The Indian Sugars and Refiners Ltd | Mr. Mithun Shashank | |
| 21. | TA (AT) No. 45 & 46 of 2021 (Comp App (AT) No. 89 &90 of 2020) | Mr. Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr. | Mr. T Jayasankar | |
| 22. | Comp App (AT) (CH) (Ins) No.247/2021 For Stay IA No. 518/2021 | Chandran M E & 9 Ors. Vs Lissie Medical Institutions & Anr. | Mr. Sriram Venkatavaradan | Mr.Pradeep Joy-R1 Mr. Bijoy P Pulipra-R2 |
| 23. | Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, IA No. 292/ & 293/2023 | Smt. Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors. | Mr. K Rajendran | Mr. R Arumugam-R1 Mr.Y Suryanarayana-R3, R6-R8 |
| 24. | Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023 | Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd | Mr. Thriyambak J Kannan | Mr. CP Prasanth Gopal |
| 25. | Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024 | Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr. | Mr. Abhishek Anand | Mr. Kishore Balasubramanian-R1 Mr. Surya Teja SS Nalla- R2 |
| 26. | Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024 | JDA Consultancy Services Pvt. Ltd. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd. WITH | Ms. Shubharanjani Ananth | Mr. B. Dhanaraj |
| 27. | Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024 | Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd. | Ms.Subharanjani Ananth | Mr. B. Dhanaraj |

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| 28. | Comp App AT) (CH) (Ins) No. 159/2024 For Stay IA No. 426/2024 | Excel Commosale Pvt. Ltd. & 2 Ors. Vs Mr. Kurrapati Singarayya Chowdary & Anr. WITH | Mr. D Narendar Naik | Ms. Mumaneni Vazra Laxmi- R1 |
| 29. | Comp App AT) (CH) (Ins) No. 160/2024 For Exemption IA No. 427/2024 For Stay IA No. 428/2024 | Gaurang Bhartia & Anr. Vs Mr. Kurapati Singarayya Chowdary, RP of M/s Circar Jute Mills Pvt. Ltd. | Mr. Ramaswamy Meyyappan | Ms. Mumaneni Vazra Laxmi |
| 30. | Comp App (AT) (CH) (Ins) No. 243/2024 | Dr. Bramha Nand Singh, Suspended Director of M/s. Shivaani Alloy Steel Castings Ltd Vs Mr. Ramesh Babu Palutla, RP of M/s. Shivaani Alloy Steel Castings Ltd & 2 Ors. WITH | Mr. Avinash Krishnan Ravi | Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao- R3 |
| 31. | Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024 | Dr. Bramha Nand Singh, Suspended Director of M/s. Shivaani Alloy Steel Castings Ltd Vs Mr. Ramesh Babu Palutla, RP, M/s. Shivaani Alloy Steel Castings Ltd & 2 Ors. | Mr. Avinash Krishnan Ravi | Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2 |
| 32. | Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024 | M/s. RVN Infra Pvt. Ltd. Rep by its Managing Director Sri. R Venkatramaiah Vs Sai Ramesh Kanuparth, RP of Gayatri Projects Ltd. & Anr. | Mr. Pogulakonda Pratap | |
| 33. | Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024 | Nakshatra Feeds India Pvt. Ltd. Represented by its Authorised Rep Mr. Gopi Reddy Vs Dantu Indu Sekhar, RP, M/s Nexus Feeds Ltd. | Mr. Avinash Krishnan Ravi | Ms. Mumaneni Vazra Laxmi |

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| 34. | Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024 | Jain Irrigation Systems Ltd. Vs Mr. Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr. | Mr. BSV Prakash Kumar | |
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For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|-------------------------------------|---|
| 35. | Comp. App (AT) (CH) (Ins) No. 297/2021 | PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd. | Mr. S Kaushik Ramaswamy | |
| 36. | Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022 | The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH | Mr. Pawan Jhabakh | Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4 |
| 37. | Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022 | The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH | Mr. Pawan Jhabakh | Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4 |
| 38. | Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022 | Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. | Mr. Pawan Jhabakh | Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4 |
| 39. | Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA. No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 | Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH | Ms. R. Sowmya Mr. K Hari Prasath | Mr. B Dhanaraj |
| 40. | Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 | Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH | Mr. Adarsh Mohandas | Mr. B Dhanaraj |

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|-----|---|---|------------------------------------|---|
| 41. | Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 | K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd. | Ms. Shubharanjani Ananth | Mr. B Dhanaraj |
| 42. | Comp App (AT) (CH) (Ins) No. 363/2022 | Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors. | Mr. TK Bhaskar Mr. Mayan H Jain | Ms. J Parimalam-R2, R3 |
| 43. | Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022 | Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha | Mr. P Raj Kumar Jhabakh | Ms. Amritha Jain |
| 44. | Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023 | Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors | Mr. Rajasekar Rao Salvaji | Mr. Dishit Bhattacharjee- R4 |
| 45. | Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024 For Additional docs IA No.204/2024 | HM Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited | Dr. KS Ravichandran, PCS | Ms. PV Rajeswari |
| 46. | Comp App (AT) (CH) (Ins) No. 78/2024 Leave to file IA No.226/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 | Ravi Raman Vs RR Info Park Pvt Ltd & Anr. | Mr. Kumar Anurag Singh | Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2 |

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|--------------|---|--|-------------------------------|--|
| 1. | TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020) | Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr. | Mr. Joshua Samuel | Mr. Vaijayant Paliwal-R1 |
| 2. | Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024 | V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr. | Mr. V Venkata Sivakumar | Mr. J Manivannan-R1 Mr. Jerin Asher Sojan- R2 |

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------------|--|---|--|--|
| 1. | Comp App (AT) (CH) (Ins) No. 274/2024 | GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd. | Mr. Thriyambak J Kannan | Mr. Pradyumna L Narasimha For Caveator |
| 2. | Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024 | Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd. | Mr. P Ulaganathan | Ms. Shalya Agarwal |
| 3. | Comp App (AT) (CH) (Ins) No. 352/2023 | V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd. | Mr. V Venkata Sivakumar Party-in-person | Mr. Surya Teja SS Nalla |
| 4. | Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024 | Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd. | Mr. V Venkata Sivakumar | Mr. Y Suryanarayana |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in